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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/17/2016  
NAME OF THE PETITIONER(S) : T.C. Alexander and 2 others  
NAME OF THE RESPONDENT(S) : Rashtra Deepika Limited and 10 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	D. Jayalakshmi (Adv)	for petitioners	D. Jayalakshmi
	KSR & Co Company Secretaries LLP, K. Manoj Menon P. Neelakantan (Adv)	For R, Company	Neelakantan
	<del>V. Bhaskaran</del> B. Vasanthan (Adv) Rep. by P. Neelakantan	For R <sub>4</sub> , R <sub>5</sub> + R <sub>9</sub> (in CA 13/09)	Neelakantan
	S. Chakravarthi Counsel for R <sub>3</sub>	Represented by C. Prabhu	C. Prabhu
	Kannan P.T. for M/s. For Mendel & Associates	Counsel for Respondent No. 2.	(Signature)
	<del>Kannan P.T.</del> Kannan P.T. holding for Mr. Putha Menon.	Counsel for Respondent No. 7.	(Signature)

## **ORDER**

Ms D Jayalakshmi, counsel for petitioner present. Shri P.Neelakantan, counsel for R1, R4, R5 & R9, Shri C.Prabhu, counsel for R3 are present. Shri P.T.Kannan, counsel for R2 present and stated that he is also proxy counsel representing the counsel for R7, who is also representing R6, R8 & R10 in the CP. Time extended at request for filing counter by R3 & R4 with a direction to file the same prior to the next date of hearing by serving a copy to the other side. The matter is posted for submitting arguments in CA 13/2009 positively by the next date of hearing. Put up on **22.02.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)